HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. <u>22752</u> / Checker

Bilaspur, dated OL Dec., 2025

III-6-3/2025

Copy of Government notification F. No. 3835/3150/XXI-B/2025 dated 28-11-2025 issued by the Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur with regard to designate all the Courts of Sessions Judge of the State as Special Court under Section 8(1) of the Banning of Unregulated Deposit Schemes Act, 2019 for hearing of cases under the said Act arising in their respective jurisdiction is forwarded to:-

- The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of 1. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of 2. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Saniay Agrawal, High Court of 3. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of 4. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of 5. Chhattisgarh, Bilaspur, for information of her Ladyship.
- Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of 6. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High 7. Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of 8. Chhattisgarh, Bilaspur, for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of 10. Chhattisgarh, Bilaspur, for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of 12. Chhattisgarh, Bilaspur, for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of 13. Chhattisgarh, Bilaspur, for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19. Registrar (Vigilance/I. & E/Judicial/S&ACell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 20. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), for information & necessary action.
- 21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 22. The Additional Registrar (Administration/Judicial/Classification/Confidential) High Court of Chhattisgarh, Bilaspur, *for information*.
- 23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 25. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 26. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur for information.
- 27. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Kumar Animesh) Joint Registrar

GOVERNMENT OF CHHATTISGARH LAW AND LEGISLATIVE AFFAIRS DEPARTMENT. MANTRALAYA

MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

28 NOV 2025

NOTIFICATION

3150 /11/2025 Raipur, Dated /¹/XXI-B/2025. - In exercise of the powers conferred by sub section (1) of Section 8 of the Banning of Unregulated Deposit Schemes Act, 2019 (No. 21 of 2019), the State Government, with the concurrence of the Chief Justice of High Court of Chhattisgarh, hereby, designates all the Courts of Sessions Judge of the State as Designated Court for hearing of cases under the said Act arising in their respective jurisdiction.

> By order and in the name of the Governor of Chhattisgarh,

> > Digitally signed by Sushma Sawant

(Sushma Sawann 11-2025 Principal Sectetary

Government of Chhattisgarh Law and Legislative Affairs Department Atal Nagar, dated11.2025

28 NOV 2025

3836 /3150

Endt.No. /^/XXI-B/C.G./25

Copy forwarded to,-

- 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 22085/III-6-3/2025/(Checker), Bilaspur, Dated 20th November, 2025.
 - 2. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 - 3. Additional Chief Secretary, Home Department, Govt. of Chhattisgarh, Mantralaya Nava Raipur,
 - 4. Secretary, Finance Department, Govt. of Chhattisgarh, Mantralaya Nava Raipur,
 - 5. All Principal District and Sessions Judges,
 - 6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 - 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
 - 8. Web-site Administrator, Law and Legislative Affairs Department for uploading in the Official Website of the Department.

for information and necessary action.

Digitally signed by BHUPENDRA KUMAR VASNIKAR Date: 28-11-2025 16:44:25 (Bhupendra Kumar Vasnikar)

Additional Secretary

Government of Chhattisgarh Law and Legislative Affairs Department